

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) The Capital (Fixed Capital) and Output (Value added) ratios in Indian Industry as per Annual Surveys of Industries during 1978-79 to 1981-82 are as follows :—

Year	Capital Output Ratio
1978-79	2.40
1979-80	2.47
1980-81	2.51
1981-82	2.38

(b) According to the Planning Commission, the estimated Incremental Capital Output Ratios (ICOR) in respect of Industrial Sector for the periods 1971-81 are as under :

Sector	Estimated ICOR during 1971-81
Mining and Quarrying	16.63
Manufacturing	8.33
Electricity	22.46
Total (including other Sectors)	5.85

(c) Various steps have been taken by the Government to reduce Capital-Output Ratio through optimum utilisation of capacities, promotion of technological upgradation, improvement in management practices, better industrial relations, etc. The focus of the industrial development in the Seventh Plan will also be on upgradation of technology, modernisation, better utilisation of assets and promotion of efficiency resulting in further acceleration of rate of industrial growth.

Prospects for Self-Sufficiency in Oil

4250. SHRI G. G. SWELL : Will the Minister of PETROLEUM be pleased to state :

(a) whether he had gone on record that attainment of self-sufficiency in oil was a pipe-dream and that there was no prospect in the near future of discovering an oil field like Bombay High ;

(b) whether in those circumstances, the out in plan outlay for the Oil and Natural Gas Commission was justified ; and

(c) the present shortfall in oil production and whether he expects that the deficit will increase ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) Self-sufficiency in the production of crude oil has been achieved to the extent of about 70% at present. Efforts are directed to attain self-sufficiency in oil at the earliest. However, exploration for oil being highly probablistic in nature, it would not be possible to say with any certitude when self sufficiency can be attained and whether a field like Bombay High can be discovered in future.

(b) and (c) The Seventh Five Year Plan allocation are to be finalised.

Legal Aid Provided to Baragovas Assignees of Pattas etc. in the States

4251. SHRI GADADHAR SAHA : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) the extent of legal relief so far provided to the Baragovas, Assignees of Pattas under Legal Aid Schemes in different States during 1979—84, year-wise and State-wise ; and

(b) the number of beneficiaries State-wise, year-wise during that period ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARADWAJ) : (a) and (b) According to the information furnished by the Committee for Implementing Legal Aid Schemes constituted by the Government, the State Legal Aid and Advice Boards are concerned with provision of suitable legal aid and advice in the States concerned. The Committee does not have any information regarding the extent of legal relief so far provided to the Baragovas, Assignees of Pattas under Legal Aid Schemes in different States during 1979—84.